

Title : Introduction of Constitution (Amendment) Bill, 2005 (Substitution of new article for article 48A).

SHRIMATI D. PURANDESWARI (BAPATLA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRIMATI D. PURANDESWARI : Sir, I introduce the Bill [\[krr59\]](#).

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